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Title: The Minister of State in the Ministry of Finances laid a statement regarding status of implementation of the recommendations contained in the 44th Report of the Standing Committee on Finance on Demands for Grants (2011-12), pertaining to the Departments of Economic Affairs, Financial Services, Expenditure and Disinvestment, Ministry of Finance.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri P. Chidambaram, I beg to lay the statement on the status of implementation of recommendations contained in the 44th Report of the Standing Committee on Finance (15th Lok Sabha) relating to the Departments of Economic Affairs, Financial Services, Expenditure and Disinvestment, in pursuance of Direction 73-A of the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin, Part II dated 1st September 2004.

The 44th Report of the Standing Committee on Finance (15th Lok Sabha) was presented to the Lok Sabha on 22nd December, 2011. The 44th report relates to examination of Demands for Grants (2011-12). In the Report, the Committee deliberated on various issues and made eleven (11) recommendations, where action is called for on the part of the Government. These recommendations mainly pertain to issues like inflation & price rise.

Non utilization/under utilization of funds, review of rate of interest on General Provident Fund, achieving of financial inclusion to a greater extent, priority sector lending to agriculture & weaker sections etc.

Action Taken Statements on the recommendations/ observations contained in the Report had been sent to the Standing Committee on Finance on 23rd April, 2012. Present status of implementation of the recommendations made by the Committee in the 44th Report is indicated in Annexure.which is laid on the Table..

I would not like to take the valuable time of the House to read out the contents of the Annexure. I would request that these may be taken as read.

…(*Interruptions*)